

Filing No. 8548/2020 (B.A.)

Gopal Kumar Yadav  
Versus  
State of Jharkhand

Name of Advocate

Mr. Rahul Ranjan

5 (a) Copy of trial court judgement Certified copy of Impugned order may be given with required a fee.

(e) Vak properly stamped  
Executed and accepted

Vak not in original copy with required stamp fees and welfare stamp
---

Defects:

- (i) P.S. name stated at Para-1 may be verified/corrected with FIR.
- (ii) Particulars statement of annexure-1 stated at Para-2 may be corrected.
- (iii) Details of impugned order is missing at Index Page.
- (iv) FIR appears to be incomplete.